

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 16643/2014

BSNL

Petitioner(s)

VERSUS

COMMNR.TRADE TAX U.P.

Respondent(s)

(with interim relief and office report)

Date : 24/09/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Kumar, Adv.  
Mr. Rajiv Tyagi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service report is awaited in respect of the sole  
respondent.

List again on 1.12.2014.

(PANKAJ BHANDARI)  
Registrar